

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 123
IA/538(AHM)2021
in
CP(IB) 208 of 2017

Order under Section 9 IBC

IN THE MATTER OF:

Ramesh T Mehta (HUF)

.....Applicant

V/s

Winsome Diamond & Jewellery Ltd

.....Respondent

Order delivered on ..28/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Ld. Adv. Mr. Nipun Singhvi
For the IRP/RP :
For the Respondent : Ld. Adv. Mr. Kshitij Amin (R-1)
Ld. Adv. Mr. Devang Vyas (R-2)

ORDER

IA/538(AHM)2021

This application is filed by the Liquidator under Section 60(5) of IBC, 2016.

Respondent No. 1 has filed reply.

Other respondents are directed to file their replies within ten days by giving copy to other side.

List the matter for further consideration on 29.11.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

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(MADAN B GOSAVI)
MEMBER (JUDICIAL)